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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, the 17TH of June, 2019

SRO 407.- In exercise of the powers conferred by Section 6 read with Section 7 of the Jammu & Kashmir Criminal Law (Amendment) Act, 1958 (Act No. III of 1958) and in partial modification of earlier notifications issued on the subject, the Government hereby appoints the following Judicial officers as Special Judges, Anticorruption for trial of offences specified in clause (a) (b) and (c) of sub section (1) of section 6 of the said Act within the territorial jurisdictions as shown against each:-

S. No.	Name of the Judicial officer S/Shri	Territorial Jurisdiction
1.	Shri Rajesh Sekhri, Special Judge Anti-corruption (CBI Cases), Jammu	Court of Anti-corruption (CBI Cases), Judge Jammu
2.	Shri Zubair Ahmad Raza, Additional District & Sessions Judge, Doda	Court of Additional District & Sessions Judge, Doda (designated Special Court under Prevention of Corruption Act)
3.	Shri Sobha Ram Gandhi, Additional District & Sessions Judge, Udhampur	Court of Additional District & Sessions Judge, Udhampur (designated Special Court under Prevention of Corruption Act)
4.	Shri Jatinder Singh Jamwal, Additional District & Sessions Judge, Kathua	Court of Additional District & Sessions Judge, Kathua (designated Special Court under Prevention of Corruption Act);

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Aslan
[Signature]

